

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4759
TO BE ANSWERED ON 15.12.2016

ELECTRIFICATION OF VILLAGES

4759. DR. BANSHILAL MAHATO:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government has received any proposals from various State Governments regarding electrification of villages in the forest areas including backward areas and remote areas through new and renewable energy sources;
- (b) if so the details thereof during each of the last three years and the current year; State-wise;
- (c) the details of the proposals sanctioned and pending out of the said proposals for approval, State-wise;
- (d) the details of the funds released for this purpose by the Union Government during the said period, State-wise; and
- (e) the time by which the remaining proposals are likely to be sanctioned, State-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Ministry of Power is implementing Decentralized Distributed Generation (DDG) under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) through Rural Electrification Corporation Limited (REC), for providing electricity access to the un-electrified villages/habitations, where grid connectivity is either not feasible or not cost effective including backward, remote & forest areas. All the DDG projects are in very remote and far flung areas which are highly inaccessible.

(b) & (c): The electrification of all the Un Electrified Villages (UEVs) across the country is being carried out in a mission mode. State-wise DPRs/proposals for the DDG projects sanctioned is given at Annexure-1 and no proposal is pending.

(d): State-wise details of funds sanctioned and amount released during the last 3 years is given at Annexure- 2.

(e): Does not arise.

Statement of Part (b),(c),(d) & (e) of Lok Sabha USQN 4759 for 15.12.2016

(Rs. in lakhs)

Name of State	FY 2013-14		FY 2014-15		FY 2015-16		FY 2016-17	
	Sanctioned Cost(In Lakh)	Disbursement(In Lakh)	Sanctioned Cost(In Lakh)	Disbursement (In Lakh)	Sanctioned Cost(In Lakh)	Disbursement (In Lakh)	Sanctioned Cost(In Lakh)	Disbursement (In Lakh)
Andhra Pradesh & Telangana	4918.13	852.67	--	125.24	2209.39	1102.5		
Bihar	--	985.43	--	--	--	--	--	--
Chhattisgrh	2431	935.65	--	1312.6	17794.96	3201	9590	5098.03
Uttaranchal	--	127.14	--	148.34			330.5	--
Madhya Pradesh	--	--	--	493.3	7787.55	392.4	--	--
Uttar Pradesh	--	--	--	--		1131.3	--	--
Karnataka	4322.62	--	--	--	61.5	529	413.5	--
Kerala	531.83	--	--	--		--	--	124.39
Assam		--	--	--	26670.84	--	--	914.68
Rajasthan	1891.11	--	--	--		--	--	2468.35
Jharkhand	2090.91	--	--	--	14719	--	4183	--
Meghalaya	389.4	--	--	--	823	--	3066	--
Odisha	197	--	--	--	9504.69	--	--	--
Arunachal Pradesh	--	--	--	--	11189	--	3984	--
Total	16772	2900.89	--	2079.48	90759.93	6356.20	21567	8605.45

Statement of Part (b),(c),(d) & (e) of Lok Sabha USQN 4759 for 15.12.2016

OFF-GRID UEVs sanctioned under DDG		
S.No.	State	No. Of UEVs
1	Assam	521
2	Arunachal Pradesh	1176
3	Chhattisgarh	544
4	Jharkhand	433
5	Karnataka	33
6	Madhya Pradesh	154
7	Meghalaya	209
8	Odisha	269
9	Uttarakhand	13
Total		3352